

15  
**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP 4-A in TP No. 4/397-398/NCLT/AHM/2016 (New)  
C.A 228/2009 in C.P. No. 98/397-398/CLB/MB/2009 (Old)**

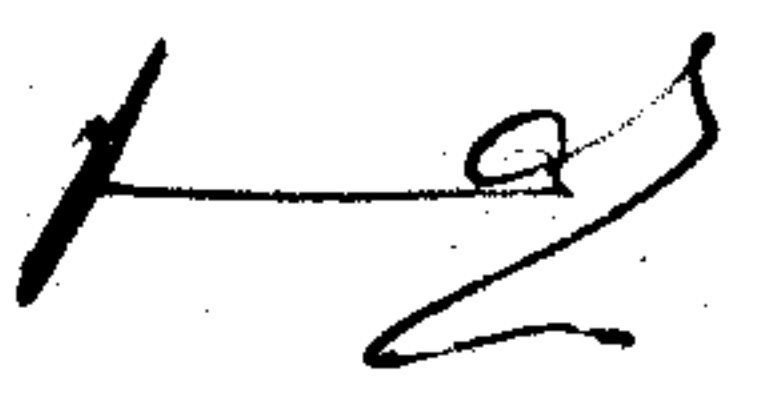
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017**

Name of the Company: Jyotsnaben P. Patel  
V/s.  
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

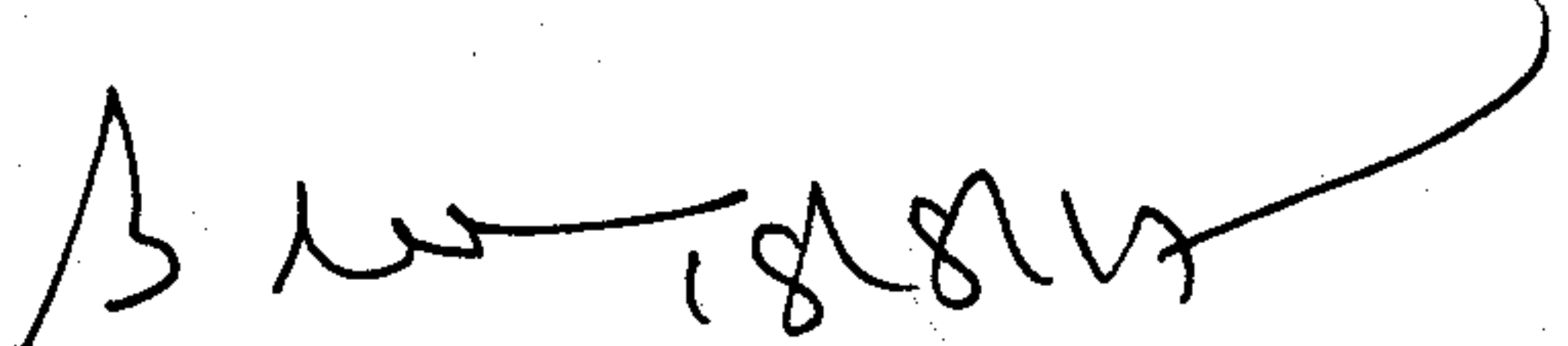
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANUJ K. TRIVEDI	Advocate	Respondents 1, 2 & 4	
2.				

**ORDER**

None present for Petitioner. Learned Advocate Mr. Anuj Trivedi present for Respondents no. 1, 2 and 4.

Learned Counsel for Respondent represented that stay granted by Hon'ble High Court of Madhya Pradesh is in force.

List the matter on 09.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 18th day of August, 2017.